

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 04-03-19 TO 08-03-2019**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	<b>FINAL ORDERS</b>			
1	ST/52285/2016	50308/2019	5/3/2019	5/3/2019
2	ST/52903/2016	50310/2019	6/3/2019	8/3/2019
3	ST/55497/2014	50314/2019	7/3/2019	8/3/2019
4	ST/52514/2016	50316/2019	7/3/2019	8/3/2019
5	C/52283/2018	50317/2019	6/3/2019	8/3/2019
	<b>MISC ORDERS</b>			
1	C/50051/2019	50122/2019	5/3/2019	5/3/2019
2	C/50376-50377/2018	50135-50136/2019	5/3/2019	5/3/2019
3	ST/50262/2017	50140/2019	6/3/2019	8/3/2019
4	C/50823/2017C/50924-50928/2017	50141-50146/2019	5/3/2019	5/3/2019

**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				Deputy REGISTRAR

*Beer Singh*